

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1177
ANSWERED ON:02.08.2010
FUNCTIONING OF MAJOR PORTS
Pakkirappa Shri S.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has decided to set up Regulatory Authority to regulate the functioning of Major Ports along the coastline of the Country;
- (b) if so, the details thereof and the time by which such Authority is likely to be set up;
- (c) whether this authority is likely to replace Major Port Trusts in the Country;
- (d) if so, the details thereof and the main mandate of this Authority; and
- (e) the steps taken by the Government to monitor the performance standards of the ports authorities and the private operators alongwith the checking of smuggling activities at ports?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a): No, Madam.

(b) to (d): Do not arise.

(e): Performance standards like pre-berth detention, berth-day output, etc., of Major Ports are monitored by the Ministry for which Indian Ports Association is compiling the data. Checking of smuggling activities is done by the Customs authorities.